

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.179/2016  
RT NO.116/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Span Nihon Kohden Diagnostics Pvt. Ltd. having its Registered Office at 308, Third Floor Tower-A, Spazedge, Sector-47, Gurgaon-122 002, Haryana.

Transferor/Petitioner Company-I

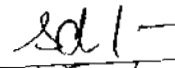
AND

Nihon Kohden India Private Limited having its Registered Office at 308, Third Floor Tower-A, Spazedge, Sector-47, Gurgaon-122 002, Haryana.


Transferee/Petitioner Company-II

Present: Mr. Yash Pal Gupta, Advocate and  
Mr. Sanyam Goel, Practising Company Secretary.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 04.05.2017. Notice of hearing for 04.05.2017 be also issued to the Official Liquidator.

  
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(Justice R.P. Nagrath)  
Member(Judicial)

  
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(Deepa Krishan)  
Member (Technical)

April 06, 2017  
 Arora